

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1592(CHE)/2022**

**PETITION NUMBER : CP/141/IB/2019**

**NAME OF THE PETITIONER : K.Muruganandan (Liquidator) of  
Samaara Leathers Private Limited**

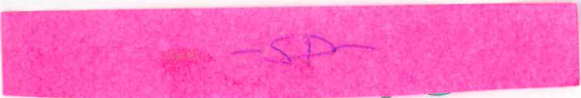
**NAME OF THE RESPONDENT(S) : Medekar Intisar Mohamed**

**UNDER SECTION : Sec 66 of IBC, 2016 & Rule 11 of NCLT  
Rules, 2016**  
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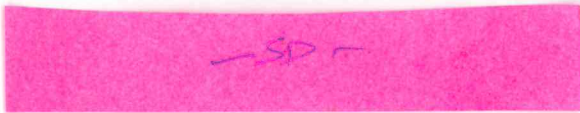
**ORDER**

Ld. Counsel Mr. V. Manivannan for the Applicant. Ld. Counsel Ms. Sree Viswanthini for the Respondent.

At joint request of the Counsels, post the application for **physical hearing on 01.12.2023.**

  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**